

5.	<u>ANNEXURE R-4 (COLLY).</u> A true copy of the Photographs of the Trees planted by the Answering Respondent	59 - 64
6.	<u>ANNEXURE R-5</u> A true copy of the Report on the Skill Development Center	65 - 74
7.	<u>ANNEXURE R-6 (COLLY)</u> A true copy of the Photographs showing the installation of the solar lights in the District of Pandoga and Haroli	75 - 86
8.	Proof of service	87

Filed By:-



MADHAV BHATIA

Counsels for Respondent No. 7

A – 446 (LGF), Defence Colony,

New Delhi – 110024

(M.) +91 9910572585

Email: madhavbhatia@vertarilegal.com

New Delhi

Date:23.09.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 646/2023**

IN THE MATTER OF: -

MANOJ KUMAR KAUSHAL ...APPLICANT

VERSUS

STATE OF HIMACHAL PRADESH & ORS RESPONDENTS

**SURREJOINDER ON BEHALF OF RESPONDENT NO. 7, M/S IAN
MACLEOD DISTILLERIES INDIA PRIVATE LIMITED, PLOT NO.
2 A2, A3, A4, PANDOGA INDUSTRIAL AREA, UPARLA, DISTRICT
UNA, HIMACHAL PRADESH**

MOST RESPECTFULLY SHOWETH:

1. That Sh. R.V. Subramanian, son of Shri Ramachandra Iyer, aged about 59 years, is the Authorized Representative of M/s Ian Macleod Distilleries India Pvt. Ltd. (Respondent No.7) and hereby affirms as follows.
2. That Authorized Representative of the Respondent No.7 is well well conversant with the facts of the case. That I have gone through the Rejoinder dated 25.08.2025 filed by the Applicant herein uploaded on 25.08.2025 and in response thereto it is submitted that the Applicant had filed the Original Application No.646 of 2023 in respect of the following issues:

- (i) One Common Effluent Treatment Plant (CETP-5 MLD) was proposed then. But till today no CETP has been built.
 - (ii) Nine Thousand Nine Hundred and Thirty (9930) trees uprooted and cut from the proposed land but till date no new trees are not shown in the area.
 - (iii) This industrial area was for green field industry. But chemical industries are also allowed in the industrial area.
3. In the Rejoinder dated 25.08.2025 filed by the Applicant, the Rejoinder had expanded the scope to non-compliance of the EC dated 02.03.2022 when EC itself has not been challenged till today and as such the Applicant is converting the OA into a roving inquiry beyond the contours of the initial OA.
 4. Apart from going into the question of non-compliance of the EC conditions, the applicant is seeking to introduce the utilization of Corporate Environment Responsibility (“CER”) funds and implementation of solar projects without any pleadings in the O.A.
 5. It is submitted that in the Reply dated 4.12.2024 filed by the Answering Respondent it has been submitted that:-

“11. The Answering Respondents was invited by the Government of India to establish a state-of-the-art Malt Spirit Plant in Jammu & Kashmir, Himachal Pradesh, or Uttarakhand, pursuant to the Global Investor Meet Program organized by the Confederation of Indian Industry (CII), New Delhi. The primary objective of this initiative was to promote the production of "Made in India" products for the export market, as well as to further the "Make in India" initiative for the domestic market, thereby reducing the country's dependence on imported matured malt spirit and generate adequate employment in the region. It may be pertinent to mention that the Answering Respondent presently employs a total number of 80 persons out which

72 are from the local region, which makes it a total work force of more than 80% from Himachal Pradesh itself.

12. The Government of India, along with the respective State Governments, sought to encourage companies such as M/s Ian Macleod to establish Malt Spirit Plants, Maturation Warehouses, and related infrastructure, with a view to enhancing transparency in the liquor industry. The facilities were also intended to be open for public visitation, thereby fostering greater accountability and openness in the business.

13. In pursuance of the aforementioned initiative taken by the Govt., the Answering Respondent filed a Common Application Form No. 21657 dated 03.12.2020 expressing its intention to set up an enterprise in Industrial Area Pandoga, District Una, Himachal Pradesh for manufacturing of Malt Spirit. In lieu of the same an in-principal approval for setting up Malt Spirit Manufacturing unit was granted vide Letter bearing No. CAF/12/03/21657/112 dated 21.01.2021 by Government of Himachal Pradesh subject to certain conditions.

14. In terms of the in-principal approval the Answering Respondent appointed MITCON Consultancy & Engineering Services Ltd. a NABET accredited agency to carry out Environment Impact Assessment study for obtaining an Environmental Clearance as required under the EIA Notification 2006. Accordingly, on 06.05.2021 MITCON Consultancy & Engineering Services Ltd. submitted an online application on behalf of the Answering Respondent for obtaining Environment Clearance before the MoEF & CC bearing Proposal No. IA/HP/IND2/212301/2021 for setting up of 5 KLPD Malt Spirit Distillery under Sr. 5(g) – Distilleries of the EIA Notification, 2006. The details of products and capacity are as under:-

Sr. No.	Particulars	Capacity
Products		
1.	Malt Spirit	5 KLPD
2.	IMFL	1000 Cases
3.	DWGS	13 TPD

15. Vide Communication dated 18.05.2021 the General Manager, District Industries Centre, Una informed the Commissioner of Industries that Plot No. A2, A3, & A4 in the Industrial area Pandoga,

District (H.P.) has been earmarked in favour of Answering Respondent for setting up of the Malt Spirit Unit.

16. In response to the online Application filed by the Ministry of Environment, Forest and Climate Change ('MoEFCC') the Ministry vide Communication dated 20.05.2021 issued the "Terms of Reference" (TOR). The relevant extract of EIA notification dated 14.09.2006 dealing with the Distilleries reads as under:-

Project/ Activity	Category with threshold limit		Conditions, if any
	A	B	
5	Manufacturing/Fabrication		
"5(g) Distilleries	Molasses based distilleries > 100 KLD	Molasses based distilleries ≤ 100 KLD	General Condition shall apply";
	Non-molasses based distilleries >200 KLD	Non-molasses based distilleries ≤ 200 KLD	

17. That in furtherance to the Terms of Reference issued by the MoEFCC Expert Appraisal Committee (EAC), MoEFCC studies were conducted in terms of the EIA Notification with an objective to carry out the Environmental Impact Assessment (EIA) of the area to meet the environmental compliances laid down by the MoEFCC. On the basis of studies conducted by MITCON Consultancy & Engineering Services Ltd. an EIA Report was prepared and submitted to the MoEFCC.

18. Vide communication dated 03.08.2021 the Answering Respondent forwarded to the Member Secretary, H.P. State Pollution Control Board the requisite number of copies/sets forwarding the hard and soft copies of the draft EIA/EMP reports along with Executive Summary (Hindi & English) of the proposal of above Distillery along with the copy of the TOR issued by the MoEFCC on 20.05.2021 to be placed in the office of the Sub Divisional Officer (C) Haroli, Naib Tehsildar, Ispur, Executive Officer Municipal Council, Una, Chairman Zila Parishad Una, Pradhan Gram Panchayat Pandoga and also deposit the requisite amount for holding a Public Hearing.

19. Pursuant thereto, a Public notice was published in the local newspapers, i.e., in English and Hindi by the Answering Respondent

and HPPCB (Respondent No 5) in compliance with the EIA Notification, 2006, wherein the locally affected persons having a stake in the environmental impacts or the project could inspect the documents submitted before the state board as well as the HPPCB and raise their views/objections on or before 28.10.2021 and participate in the Public hearing that was to be held on 28.10.2021.

20. On the basis of the application submitted by the Answering Respondent to the HPPCB (Respondent No 5) a public hearing was conducted on 28.10.2021 in pursuance of the letter dated 27.08.2021 issued by the Respondent No. 5.

21. Accordingly, the Public hearing was conducted on 28.10.2021 by the HPPCB which was attended by several people. However, 50 persons (approx.) participated in the proceedings and all objections qua Environmental impacts and employment generation that were raised during the public hearing were dealt with and were duly replied by the Answering Respondent. It is pertinent to mention that the Applicant in the present O.A. had sufficient opportunity to raise any concerns regarding the project and its overall impact on the environment. It is pertinent to mention that the concerns of the Applicant have been raised at a belated stage in the month of July 2023 which cannot be attributed to the Answering respondent as due procedure had been followed and all necessary compliances had been done qua the execution of the project.

22. Meanwhile by way of letter dated 16.11.2021, the Special Secretary, State of Himachal Pradesh conveyed the approval of the government for allotment of land measuring 43699 Sq. Meters in Industrial Area, Pandoga in favor of the answering respondent on lease hold basis for a period of 95 years for setting up all the state-of-the-art Malt Distillery Plant. The ownership of the land continues to be with Govt of Himachal Pradesh

23. By way of letter dated 19.01.2022 the General Manager, District Industries Centre accorded provisional allotment of land admeasuring 43699 Sq. mtrs district Una comprising Plot No A-2, A-3 & A-4, Industrial Area Pandoga in favour of the Answering Respondent for setting up of the State of the Art Malt Spirit Plant.

24. Finally, the matter was considered by the EAC (“Expert Appraisal Committee”) in its 49th meeting held on 27th – 28th January 2022 in its Agenda No 49.4 wherein the project proponent (Answering Respondent) and MITCON Consultancy and Engineering Services

Ltd. Made a detailed presentation, and the Committee recommended the entire project for grant of environmental clearance.

25. That on 21.02.2022 the Answering Respondent was duly handed over physical possession of the Plot No A-2, A-3 & A-4, Industrial Area Pandoga Una admeasuring 43699 Sq Mtrs for setting up of the Malt spirit distillery.

26. That based on the EIA Report and proposal submitted by the Answering Respondent, the MoEFCC had granted Environmental Clearance vide EC Identification No. EC22A022HP156935 dated 02.03.2022 to the Answering Respondent for the proposal submitted thereto and the same was also published in the public newspaper on 07.03.2022.

27. That Respondent No 5 – HPPCB vide approval dated 08.04.2022 had duly granted their consent for the establishment of the industry under the provision of the Air Act and the Water Act bearing Consent No.CTE/BOTH/NEW/RO/2022/5286468.

28. That subsequently Respondent No 5 – HPPCB vide approval dated 15.06.2024 had duly granted their consent for the Operate Industry under the provision of the Air Act and the Water Act bearing consent No CTO/BOTH/RENEW/RO/2024/12037526.

29. The Answering Respondents have duly set up captive their own Effluent Treatment Plants for the treatment of waste water with ZLD (Zero Liquid Discharge) facility and the State Board regularly carries out inspection and sampling of the same on a timely basis in order to monitor compliance of effluent with respect to the prescribed standards. It is pertinent to mention that the Malt Spirit Industry has installed an Effluent Treatment Plant having ZLD (Zero Liquid Discharge) and a capacity of 75 KLPD out of which actual discharge is only 67 KLPD.

30. More importantly, all treated water is being duly reused by the Answering Respondents, as is evident from the joint physical inspection report dated 08.10.2024, prepared by the Inspection Committee, which clearly states that there is no effluent or zero liquid discharge emanating from the Unit of the Answering Respondents. Needles to mention that the Answering Respondent maintains total transparency with all agencies with respect to its ETP and allows visitor access to the same with necessary approval from the Excise Department. A bare perusal of the in principal approval dated 21.01.2021 as well as the Environment Clearance dated 02.03.2022

granted by the MoEFCC show that the Answering Respondents were required to set up a plant i.e., ETP having Zero Liquid Discharge facility, prior to any construction activity being carried out in the Industrial Area.

31. A careful examination of the foregoing facts establishes that the Answering Respondents have obtained all requisite environmental permissions and Environmental Clearance from the Centre (MOEFCC) and have fully complied with applicable environmental regulations as per the EIA Notifications which is not under challenge before this Hon'ble Court. Further, it is respectfully submitted that the Answering Respondents have not committed any violation in connection with the present matter which has been taken up suo moto primarily for cutting of trees on the Letter of the Applicant. It is further submitted that since the Answering Respondents have obtained all permissions no further action is called for against them.

32. It is submitted that the Answering Respondent has already planted 1200 trees in and around the Distillery Complex in order to maintain the lush green and ecological balance in the forest area and plans to plant another 2400 trees in the next two years.

33. The answering respondent submits that the industry not only employs more than 80 percent of its workforce from the local region of Himachal Pradesh but has also set up a highly Skill Development Center for employment of women workers in the industry and has already invested around 65 crores of foreign investments in the Distillery.

34. It is submitted that the aforementioned permissions and environmental clearances were not placed before this Hon'ble Tribunal, and as such, all allegations and assertions made against the Answering Respondents are hereby unequivocally denied.

35. In light of the above, it is respectfully submitted that the Answering Respondent has adhered to all applicable environmental laws, obtained the requisite permissions, and complied with the conditions stipulated therein. The allegations of violations are unfounded and devoid of merit, as demonstrated by the approvals, clearances, and compliance reports annexed herein.

36. The Answering Respondent submits that it had no role in cutting of the 9930 trees in the area for establishment of the industrial area nor has it any role in non-construction of the Common Effluent Treatment Plant (CETP) of 5 MLD as was proposed in the initial

stages. The Answering Respondents herein further submits that it being a Zero Liquid Discharge (ZLD) Unit it does not need any Common Effluent Treatment Plant.

37. It is further humbly submitted that the Answering Respondent has been operating in full compliance with the principles of sustainable development and environmental responsibility. All necessary measures have been taken to ensure that the unit operates without causing any adverse environmental impact.

The said Affidavit dated 04.12.2024 at pages 1232 to 1597 may be read as part and parcel of the present sur-rejoinder.

6. Without prejudice to the above, and by way of abundant caution, the Answering Respondent craves leave to place on record the true and correct factual position so that this Hon'ble Tribunal is apprised of the complete picture and is not misled by the distorted averments of the Applicant.
7. That the Answering Respondent submits that the answering Respondent were granted Environmental Clearance (EC) by the Ministry of Environment and Forest & Climate Change (MoEFCC) vide EC Identification No. EC22A022HP156935 dated 02.03.2022, which was duly published in newspapers on 07.03.2022. The EC contains the following conditions:

A. Specific Condition:

(i). The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented.

(ii). The project proponent will treat and reuse the treated water within the factory and no waste or treated water shall be discharged outside the premises.

(iii). Total fresh water requirement shall not exceed 102 m³ /day and will be met from Overhead Water Tank- DIC, Una. Prior permission shall be obtained from the concerned regulatory authority/CGWA in this regard, and renewed from time to time. No ground water recharge shall be permitted within the premises. Company to construct a storage pond of 60 days capacity and the accumulated water to be used as fresh water thereby reducing fresh water consumption.

(iv). The spent wash shall be utilized as DWGS to be used as cattle feed. PP shall utilize 10% (65 KW) of the total power requirement from solar power.

(v). CO 2 generated from the process shall be utilized/sold to authorized vendors.

(vi). PP shall allocate at least Rs. 35 Lakhs/year for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.

(vii). Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.

(viii). The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling. Firefighting system shall be as per the norms. PESO certificate shall be obtained.

(ix). Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & evaporation salt shall be disposed of to the TSDF.

(x). The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste;

(b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. (c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f)

Use of high pressure hoses for equipment clearing to reduce wastewater generation.

(xi). The green belt of at least 5-10 m width shall be developed in nearly 33% of the total project area, mainly along the plant periphery. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department. Records of tree canopy shall be monitored through remote sensing map.

(xii). PP proposed to allocate Rs. 1.0 Crores towards CER and it shall be used for construction/up-gradation of school building with provision of facilities e.g. Toilets, Drinking Water Facilities, Computers/Laptops and Solar light etc. Further, the works under CER Plan shall be implemented in consultation with District Collector and the CER plan shall be completed in two years as planned.

(xiii). There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places.

(xiv). Storage of raw materials shall be either stored in silos or in covered areas to prevent dust pollution and other fugitive emissions.

(xv). Continuous online (24x7) monitoring system for stack emissions shall be installed for measurement of flue gas discharge and the pollutants concentration, and the data to be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.

(xvi). A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental Engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions.

B. General Condition:

(i) No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall

be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.

(ii) The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.

(iii) The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).

(iv) The company shall undertake all relevant measures for improving the socioeconomic conditions of the surrounding area. CER activities shall be undertaken by involving local villages and administration and shall be implemented. The company shall undertake eco-developmental measures including community welfare measures in the project area for the overall improvement of the environment.

(v) The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/ pollution control measures shall not be diverted for any other purpose.

(vi) A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal.

(vii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six monthly compliance status report shall be posted on the website of the company.

(viii) The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.

(ix) The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at <https://parivesh.nic.in/>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.

(x) The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.

(xi) This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project.

8. That the EC dated 02.03.2022 was published in the Newspapers on 07.03.2022 whereas the Applicant herein had sent the Communication to the NGT on 10.07.2023 by suppressing the fact the Answering

Respondent have been issued EC by the (MoEF&CC). A true copy of the EC has been placed on record by the Answering and marked as **ANNEURE-R7/18** (pages 1537 to 1545)

9. The Answering Respondent submit that after implementation of the project, the Project Proponent viz. Respondent No.7 herein has been regularly submitting the compliance report to the concerned authorities, and the said authorities have till date not raised any objection nor they have complained of the non-compliance.
10. The Answering Respondent submits that in the absence of any allegation of collusion against the answering Respondent and the MoEF&CC, the objection raised by the Applicant in the rejoinder are devoid of any merit and are not called for any interference.
11. That the Applicant herein in the Rejoinder dated 25.08.2025 has alleged the following non compliances:
 - (i) That the answering Respondent has failed to maintain a green belt in the project area;
 - (ii) That the answering respondent has failed to utilize the CER Funds for local development;
 - (iii) That the answering respondent has not established any solar power project in the premises.

Zero Liquid Discharge - Effluent Treatment Plant

12. That the Answering Respondent has already installed their captive Effluent Treatment Plants ('ETP') having capacity of 75 KLD equipped with Reverse Osmosis (RO) and High Vacuum Evaporator for the treatment of process wastewater generated from the unit, in compliance with the ZLD guidelines. It is submitted that the Answering Respondent

adhered to ZLD principle by recycling RO permeate water back into the process and treating RO reject through evaporation. Additionally, in accordance with the CPCB guidelines, two PTZ cameras with night vision capability have been installed by the unit to monitor the ETP area.

A true copy of the photographs of the ETP Plant installed in the premises of the Answering Respondent are annexed herewith and marked as **Annexure R-1 (Colly)**.

13. That in addition to maintaining ZLD compliance, regular sampling of air and water quality has been carried out on 07.11.2022, 09.05.2023, 07.11.2023, and 07.05.2024 by Government-approved laboratories, and the results have been duly submitted to the MoEF&CC as part of half-yearly compliance reporting. All such reports confirm that the parameters are within the prescribed limits. Further, inspections conducted by the Himachal Pradesh State Pollution Control Board on 14.08.2024 and 16.07.2025 likewise recorded that the unit's operations were compliant and all environmental standards were found within permissible norms.

A true copy of the reports dated 15.11.2022, 15.05.2023, 17.11.2023, 17.05.2024 are annexed herewith and marked as **Annexure R-2 (Colly)**.

A true copy of the Reports dated 31.08.2024 and 31.07.2025 by the HPPCB are annexed herewith and marked as **Annexure R-3 (Colly)**.

Response to Allegation 1 - Green Belt

14. The allegation made in the Rejoinder that no green belt has been developed by the Answering Respondent is wholly incorrect and devoid of merit. It is submitted that in compliance with the Environmental Clearance conditions, the Answering Respondent has developed and continues to maintain a green belt of 5 – 10 m in the periphery of the project area. It is submitted that the answering Respondent has already

planted about 2568 trees in and around the Distillery Complex to maintain the lush green and ecological balance of the Region. Thus, the Answering Respondent is complying with Specific Condition No. (xi).

A true copy of the Photographs of the Trees planted by the Answering Respondent is annexed herewith and marked as **Annexure R-4 (Colly)**.

Response to Allegation 2 - CER/CSR Obligations

15. The Original Applicant stated that the answering Respondent instead of using the CER fund for local school, only one skill development Centre for girls is running in the Una City area by NGO of the answering Defendant. It has also been alleged that no funding was done on the local schools under the CER fund instruction.
16. It is respectfully submitted that the allegation that CER funds were not utilized for local development is incorrect. The Answering Respondent has fully implemented the Rs. 1 crore Corporate Environment Responsibility (CER) Plan mandated under Condition A(xii) of the EC, in the following manner:
 - a) 2023–24: Donated Rs. 39,40,000/- to CSR approved authorities;
 - b) 2024–25: Donated Rs. 42,70,000/- to CSR approved authorities and provisioned Rs. 11,36,100/- for future expenses;
 - c) April – July 2025: Donated Rs. 9,05,472/- under self funded CSR initiatives specially for Women Development Programs in Una;

Total (2023–July 2025): Rs. 1,02,51,572/-

17. The initiatives undertaken under the CER Plan include:

- i) **EP-SkillBuild Program, Una:** Skill-based training and career readiness initiative wherein 142 students, predominantly women, successfully completed certified courses during 2024–25, being carried through the Answering Respondent with the help of the NGO - Empower India.

A true copy of the Report on the Skill Development Center is annexed herewith and marked as **Annexure R-5**

- ii) **Awareness & Plantation Drives:** Organization of Ozone Day celebrations, student competitions and plantation drives at Government Senior Secondary School, Pandoga.
- iii) **Installation of Solar Street Lights in Nearby Villages of Una Pandoga and Haroli:** To promote renewable energy and improve rural infrastructure and community safety in the said villages.

18. The CSR activities are being carried out through *Empower India* in compliance with applicable laws, and the requisite CSR Certificates have been issued and annexed hereto. The Empower India is independent Not for Profit / Non-Government Organisation engaged in rescuing children and women from traffickers in Haryana and neighbouring states, providing skills to rescued women in making them self-employed, educating the trafficked children, skilling people in tailoring, assembling of electrical and electronic items etc.,

Response to Allegation 3 – No Solar Power Project

19. The allegation that no solar power project exists is equally unfounded. The Answering Respondent has implemented renewable energy projects

including installation of solar street lighting systems in the adjoining villages of Pandoga and Haroli in Una District.

20. The project has successfully achieved its objectives, with the local community reporting enhanced safety, especially for women and children, reduced animal attacks and theft incidents, and overall improvement in the quality of life. The initiative has promoted adoption of renewable energy and contributed to reduction in the carbon footprint.
21. The local community has reported a significant improvement in the quality of life, with women and children feeling safer to walk during evenings. The installation has also helped in reducing the number of animal attacks and theft incidents. The village now has a vibrant atmosphere even during the evenings, and the solar street lights have become a source of pride for the local community. The project has also helped in promoting the use of renewable energy and reducing the carbon footprint of the village.

A true copy of the Photographs showing the installation of the solar lights in the District of Pandoga and Haroli are annexed herewith and marked as **Annexure R-6 (Colly)**

That with respect to the allegation that the answering respondent has failed to utilize 10% of the total power requirement from solar power, it is submitted that the answering respondent is in the process of obtaining solar power by April, 2026.

Allegation 4 – Fly Ash

22. It is pertinent to mention that the Answering Respondent is duly functional towards management and disposal of fly ash. The answering Respondent has installed Boiler of 6 TPH capacity for the purpose of Steam generation and provided multi cyclone and Bag filter as APCDs

attached to stack of height 30 meters. Fuel used for Boiler is wood chips and briquettes. Fly ash generation from the answering Respondents unit's boiler operations is 14 MT per month and being nonhazardous in nature is utilized for in house civil construction activities such as road laying, boundary wall construction and other structural works within the premises.

23. Further the answering Respondent is also utilizing a portion of the generated boiler ash for landfilling purpose within the warehouse premises to improve surface levels and facilitate better storage options. It is further submitted that the boiler ash is used only for in-house purposes and is neither transported nor disposed off outside the premises.
24. The Answering Respondent presently employs a total number of 80 persons out which 72 are from the local region, which makes it a total work force of more than 80% from Himachal Pradesh itself.
25. Thus, allegations raised by the Applicant are incorrect, frivolous, and motivated, aimed solely at harassing the Answering Respondent.



MADHAV BHATIA
Counsels for Respondent No. 7
A – 446 (LGF), Defence Colony,
New Delhi – 110024
(M.) +91 9910572585

New Delhi
Date: 23.09.2025

Email: madhavbhatia@vertarilegal.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 646/2023

IN THE MATTER OF: -

MANOJ KUMAR KAUSHAL ...APPLICANT

VERSUS

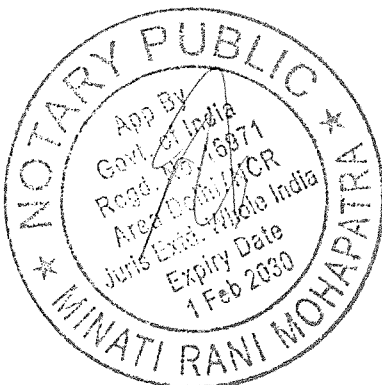
STATE OF HIMACHAL PRADESH & ORS.

...RESPONDENTS

AFFIDAVIT

I, R. V. Subramanian, S/o Late Sh. S. Ramachandra Iyer, aged about 60 years, R/o E-13/21, DLF City Phase – 1, Chakkarpur, Gurugram, Haryana - 122002, do solemnly affirm and declare as under:-

1. That I am the Authorized Representative of Respondent No. 7 in the above captioned matter and hence, well conversed with the facts and circumstances of the case and therefore, competent to swear this Affidavit.
2. That the accompanying Surrejoinder has been drafted by my counsel under my instructions, the contents of which are read over and understood by me and the same are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



3. I say that the Annexures filed along with the Surrejoinder are true copies of their respective originals.



DEPONENT

VERIFICATION:

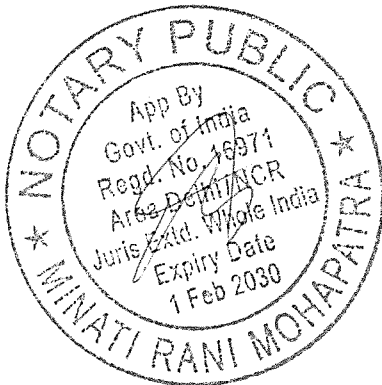
23 SEP 2025

Verified at New Delhi on this ___ day of _____, 2025 that the contents of the above Affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.




DEPONENT

u Bee
IDENTIFIED



23 SEP 2025

ATTESTED


MINATI RANI MOHAPATRA
NOTARY DELHI-R-16971
GOVERNMENT OF INDIA
SUPREME COURT OF INDIA
COMPOUND NEW DELHI
REGISTER Pg./Sl. No. *70*


MINATI RANI MOHAPATRA
ADVOCATE (NOTARY)
Mob. No.: 8130128457

ANNEXURE R-1 (COLLY)




2058



//TRUE COPY//

u Blet

ANNEXURE R-2 (COLLY)




JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS



An ISO 9001:2015 Certified Lab

TEST REPORT

Sample Number	JL/AA/01	Report No	JLOP221111001/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated


Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north Boundary
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2022 to 08/11/2022
Time of Monitoring	: 10:20 AM to 10:20AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order


S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	28.86	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	72.39	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	14.34	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	8.53	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	6.78	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	14.29	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.02	ng/m ³	20

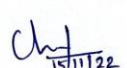
Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***



Review By
MANOJ YADAV
Technical Manager-Chemical





15/11/22
Authorized Signatory
C.S. Kulkarni
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/01	Report No	JLOP221111001/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north Boundary
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2022 to 08/11/2022
Time of Monitoring	: 10:20 AM to 10:20AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.52	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

15/11/22
Review By
MANOJ YADAV



15/11/22
Authorized Signatory
C. S. Kumawat
Dy. Technical Manager

NOTE : Technical Manager-Chemical

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

TC-5187

Tel.: 0141-2390604 Email: jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web: jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLOP221111002/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2022 to 08/11/2022
Time of Monitoring	: 10:30 AM to 10:30AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	27.12	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	68.59	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	13.40	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	7.85	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	4.15	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	9.12	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.57	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL *(Detection Limit)

*** End of Report ***



Review By
MARUJ YADAV
Technical Manager-Chemical

Authorized Signatory
C. S. Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES[®]

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLOP221111002/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2022 to 08/11/2022
Time of Monitoring	: 10:30 AM to 10:30AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C6H6)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.50	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***



Review By
MANOJ YADAV
Technical Manager-Chemical

Authorized Signatory
C. S. Kumbawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLOP221111003/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2022 to 09/11/2022
Time of Monitoring	: 10:40 AM to 10:40AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	32.16	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	78.52	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	16.46	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	8.98	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	6.75	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	18.14	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.76	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL *(Detection Limit)

*** End of Report ***



Review By
15/11/22
MANOJ YADAV
Technical Manager

Authorized Signatory
15/11/22
C. S. Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be used as evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLOP221111003/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2022 to 09/11/2022
Time of Monitoring	: 10:40 AM to 10:40AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C6H6)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m3	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m3	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.58	mg/m3	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***



15/11/22
Review By
MANOJ YADAV
Technical Manager-Chemical

15/11/22
Authorized Signatory
C. S. KUMHAWAT
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

TC-5187

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLOP221111004/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: ETP,30m From South Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2022 to 09/11/2022
Time of Monitoring	: 10:50 AM to 10:50AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	27.63	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	70.48	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	14.35	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	8.07	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	4.64	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	9.56	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.68	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***



15/11/22
Review By
MANUJ KADAV

15/11/22
Authorized Signatory
C. S. Kumawat
Dy. Technical Manager

NOTE : Technical Manager-Chemical

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES®

Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLOP221111004/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/11/2022
		Start of Analysis	11/11/2022
		End of Analysis	15/11/2022
		Report Release Date	15/11/2022
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: ETP,30m From South Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2022 to 09/11/2022
Time of Monitoring	: 10:50 AM to 10:50AM
Ambient Temperature (°C)	: Min. 24°C, Max. 32 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.55	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***



Review By
MANOJ KADAV
15/11/22

Authorized Signatory
C. S. Kumbawat
Dy. Technical Manager

NOTE : Technical Manager-Chemical

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES®



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLOP230511005/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: ETP,30m From South Boundary
Instrument Code	: JL/RDS/FPS/04
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 11:30 AM to 11:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.57	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
15/05/23

Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES[®]



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLOP230511005/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: ETP,30m From South Boundary
Instrument Code	: JL/RDS/FPS/04
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 11:30 AM to 11:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	28.15	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	71.45	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	15.07	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	9.05	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	4.91	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	10.90	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.80	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES[®]



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLOP230511004/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/03
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 11:00 AM to 11:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.60	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj
15/05/23
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh
15/05/23

Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES®



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLOP230511004/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/03
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 11:00 AM to 11:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	33.61	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	79.58	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	17.01	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	9.05	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	6.76	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	18.57	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	6.02	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
15/05/23
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
15/05/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES[®]



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLOP230511003/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 10:30 AM to 10:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.52	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
15/05/23

Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES®



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLOP230511003/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 10:30 AM to 10:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	27.43	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	70.63	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	14.0	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	7.87	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	5.29	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	11.57	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.69	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL *(Detection Limit)

*** End of Report ***

Manoj
Reviewed By

Manoj Yadav
Technical Manager-Chemical



Chainsukh
15/05/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES[®]



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/01	Report No	JLOP230511002/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.54	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
11/05/23
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
15/05/23

Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES[®]



Govt. Approved Test House

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan
Bagru, Jaipur - 303007 (Rajasthan)

Tel : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/01	Report No	JLOP230511002/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	11/05/2023
		Start of Analysis	11/05/2023
		End of Analysis	15/05/2023
		Report Release Date	15/05/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 09/05/2023 to 10/05/2023
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	29.41	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	73.58	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	13.39	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	8.96	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	6.48	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	14.80	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.45	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj
15/05/23
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh
15/05/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



TC-11837

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

Format No. JL/F/56



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/01	Report No	JLOP231110014/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2023 to 08/11/2023
Time of Monitoring	: 09:50 AM to 09:50AM
Ambient Temperature (°C)	: Min. 28°C, Max. 33 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	30.14	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	74.57	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	14.0	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	8.62	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	6.10	µg/m3	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	13.73	µg/m3	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m3	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m3	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.47	ng/m3	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/01	Report No	JLOP231110014/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2023 to 08/11/2023
Time of Monitoring	: 09:50 AM to 09:50AM
Ambient Temperature (°C)	: Min. 28°C, Max. 33 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.53	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



TC-11837

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLOP231110015/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-

Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2023 to 08/11/2023
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 33 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM _{2.5})	IS: 5182 (P-24), 2019	27.0	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS:5182 (P- 23)-2006,RA. 2017	69.18	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	13.08	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	7.52	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	5.10	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	11.30	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.21	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL *(Detection Limit)

*** End of Report ***

Manoj Yadav
17/11/23

Review By
Manoj Yadav

Technical Manager-Chemical



Chainsukh Kumawat
17/11/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLOP231110015/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/11/2023 to 08/11/2023
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 33 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.50	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***



Manoj Yadav
Review By
Manoj Yadav
Technical Manager-Chemical

Chainsukh Kumawat
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



TC-11837

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLOP231110016/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-

Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2023 to 09/11/2023
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 34 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM _{2.5})	IS: 5182 (P-24), 2019	34.03	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS:5182 (P- 23)-2006,RA. 2017	80.31	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	17.86	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	9.74	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	7.72	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	19.11	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.33	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By

Manoj Yadav

Technical Manager-Chemical



Chainsukh Kumawat
Authorized Signatory

Chainsukh Kumawat

Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLOP231110016/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results**General Information:-**

Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2023 to 09/11/2023
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 34 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.61	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***



Manoj
11/11/23
Review By
Manoj Yadav
Technical Manager-Chemical

Chainsukh
11/11/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



TC-11837

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com



TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLOP231110017/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-

Sampling Location	: ETP, 30m From South Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/11/2023 to 09/11/2023
Time of Monitoring	: 10:30 AM to 10:30 AM
Ambient Temperature (°C)	: Min. 28°C, Max. 34 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM _{2.5})	IS: 5182 (P-24), 2019	28.99	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS:5182 (P- 23)-2006,RA. 2017	72.18	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	15.87	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	8.96	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	5.27	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	11.17	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.94	ng/m ³	20

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj
13/11/23

Review By

Manoj Yadav

Technical Manager-Chemical



Chainsukh
13/11/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLOP231110017/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/11/2023
		Start of Analysis	10/11/2023
		End of Analysis	17/11/2023
		Report Release Date	17/11/2023
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results**General Information:-**

Sampling Location	:	ETP,30m From South Boundary
Instrument Code	:	JL/RDS/FPS/02
Meteorological condition	:	Clear Sky
Date of Monitoring	:	08/11/2023 to 09/11/2023
Time of Monitoring	:	10:30 AM to 10:30AM
Ambient Temperature (°C)	:	Min. 28°C, Max. 34 °C
Surrounding Activity	:	Human, Vehicular & Plant Activities
Parameter Required	:	As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C6H6)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m3	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m3	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.56	mg/m3	4

Note - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***



manoj
17/11/23
Review By
Manoj Yadav
Technical Manager-Chemical

17/11/23
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

Format No. JL/F158

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIALS



TC-11837

TEST REPORT

Sample Number	JL/AA/01	Report No	JLEN240510001/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/05/2024 to 08/05/2024
Time of Monitoring	: 09:10 AM to 09:10AM
Ambient Temperature (°C)	: Min. 28°C, Max. 36 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	31.57	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	75.86	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	14.84	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	8.57	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	6.74	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	14.02	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.56	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
15/05/2024
Review By

Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
15/05/2024

Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/01	Report No	JLEN240510001/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Ware House-3, 30m From north
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/05/2024 to 08/05/2024
Time of Monitoring	: 09:10 AM to 09:10AM
Ambient Temperature (°C)	: Min. 28°C, Max. 36 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C6H6)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m3	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m3	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.52	mg/m3	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***


 Review By
 Manoj Yadav

Technical Manager-Chemical



 Authorized Signatory
 Chainsukh Kumawat
 Dy. Technical Manager
NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

TC-11837 Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS



TEST REPORT

Sample Number	JL/AA/02	Report No	JLEN240510002/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/05/2024 to 08/05/2024
Time of Monitoring	: 09:30 AM to 09:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 36 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	27.68	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	70.35	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	13.12	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	7.84	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	5.62	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	11.76	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.38	ng/m ³	20

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE:

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Enforcement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (in case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/02	Report No	JLEN240510002/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: Utility Area, 30m From West Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 07/05/2024 to 08/05/2024
Time of Monitoring	: 09:30 AM to 09:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 36 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.51	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results tested refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1", Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLEN240510003/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/05/2024 to 09/05/2024
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM2.5)	IS: 5182 (P-24), 2019	35.62	µg/m ³	60
2.	Particulate Matter (PM10)	IS:5182 (P- 23)-2006,RA. 2017	81.78	µg/m ³	100
3.	Nitrogen Dioxide (NO2)	IS:5182 (P- 6)-2006 RA.2017	17.95	µg/m ³	80
4.	Sulphur Dioxide (SO2)	IS:51 82 (P- 2)-2001, RA. 2017	9.68	µg/m ³	80
5.	Ammonia (as NH3)	IS 5182 (Part 25):2018	7.87	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	19.94	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	5.65	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***


 Review By
 Manoj Yadav
 Technical Manager-Chemical




 Authorized Signatory
 Chaitan Kumar
 Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (in case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/03	Report No	JLEN240510003/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: 30m From Main Gate
Instrument Code	: JL/RDS/FPS/01
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/05/2024 to 09/05/2024
Time of Monitoring	: 10:00 AM to 10:00AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.58	mg/m ³	4

Note: - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj
17/05/24
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh
17/05/24
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (in case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.



JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-I", Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)

Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS



TEST REPORT

Sample Number	JL/AA/04	Report No	JLEN240510004/A
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: ETP,30m From South Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/05/2024 to 09/05/2024
Time of Monitoring	: 10:30 AM to 10:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Particulate Matter (PM _{2.5})	IS: 5182 (P-24), 2019	29.43	µg/m ³	60
2.	Particulate Matter (PM ₁₀)	IS:5182 (P- 23)-2006,RA. 2017	72.68	µg/m ³	100
3.	Nitrogen Dioxide (NO ₂)	IS:5182 (P- 6)-2006 RA.2017	15.64	µg/m ³	80
4.	Sulphur Dioxide (SO ₂)	IS:51 82 (P- 2)-2001, RA. 2017	9.02	µg/m ³	80
5.	Ammonia (as NH ₃)	IS 5182 (Part 25):2018	5.49	µg/m ³	400
6.	Ozone (as O ₃)	IS:5182 (P-9)Ref:1974	11.66	µg/m ³	180
7.	Arsenic (as As)	USEPA Method IO 3.5	BDL (DL 0.5)	ng/m ³	6
8.	Lead (as Pb)	USEPA Method IO 3.5	BDL (DL 0.0005)	µg/m ³	1
9.	Nickel (as Ni)	USEPA Method IO 3.5	4.98	ng/m ³	20

Note: - BDL**(Below Detection Limit)DL * (Detection Limit)

*** End of Report ***

Manoj Yadav
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh Kumawat
7/5/24
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

- This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
- Total liability of this Laboratory is limited to the invoice amount.
- This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
- Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
- Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

JAGDAMBA LABORATORIES (OPC) PVT. LTD.

(Formerly Known as Jagdamba Laboratories)

Govt. Approved Test House • ISO 9001: 2015 • GLP Certified Lab.

119, Solitaire Industrial Park, Phase-1st, Dahmi Kallan, Bagru, Jaipur - 303007 (Rajasthan)
Tel. : 0141-2390604 Email : jagdambalab4@gmail.com, jagdamba_lab@yahoo.com Web : jagdambalab.com

TESTING OF WATER | FOODS | ALCOHOLIC DRINKS | DRUGS | HERBALS | COSMETICS | CHEMICALS | MINERALS | BUILDING MATERIAL | METALS

TEST REPORT

Sample Number	JL/AA/04	Report No	JLEN240510004/B
Name & Address of the Customer:	M/s. Ian Macleod Distillers India Pvt Ltd A-2 to A-4 Pandoga Industrial Area, Village - Pandoga, Tehsil-Haroli UNA, District- Himachal Pradesh, India	Receipt Date	10/05/2024
		Start of Analysis	10/05/2024
		End of Analysis	17/05/2024
		Report Release Date	17/05/2024
		Sampling Duration	24 Hrs.
Sample Description	Ambient Air Monitoring	Sample Collected by	JL Team
Scope of Monitoring	Regulatory Requirement	Instrument Calibration Status	Calibrated

Ambient Air Monitoring Results

General Information:-	
Sampling Location	: ETP, 30m From South Boundary
Instrument Code	: JL/RDS/FPS/02
Meteorological condition	: Clear Sky
Date of Monitoring	: 08/05/2024 to 09/05/2024
Time of Monitoring	: 10:30 AM to 10:30AM
Ambient Temperature (°C)	: Min. 28°C, Max. 37 °C
Surrounding Activity	: Human, Vehicular & Plant Activities
Parameter Required	: As per Work Order

S.No.	Test Parameter	Protocol	Result	Unit	NAAQS 2009
1.	Benzene (as C ₆ H ₆)	IS:5182 (P-11),2004	BDL (DL 1.0)	µg/m ³	5
2.	Benzo(a)Pyrene (as BaP)	IS:5182 (P-12),2004	BDL (DL 0.5)	ng/m ³	1
3.	Carbon Monoxide (CO)	IS 5182 (P-10) 2014	0.57	mg/m ³	4

Note - BDL** (Below Detection Limit) DL * (Detection Limit)

*** End of Report ***

Manoj
Review By
Manoj Yadav
Technical Manager-Chemical



Chainsukh
7/5/24
Authorized Signatory
Chainsukh Kumawat
Dy. Technical Manager

NOTE :

1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of Law and should not be used in any advertising media without special permission in writing.
2. Total liability of this Laboratory is limited to the invoice amount.
3. This results listed refer only to the above sample and applicable parameter's Endorsement of products is neither inferred nor implied.
4. Sample will be destroyed after one month (In case of nonperishable items only) the date of issue of test certificate unless otherwise specified.
5. Report refer to the Sample Submitted to us and not drawn by Jagdamba Laboratories unless mentioned otherwise.

ANNEXURE R-3 (COLLY)



H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
 (See Rule 26)

Report No: 84405/W-13812

31/08/2024

I hereby certify that I **Sunil Rana, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **14/08/2024** from **Gurpreet Singh Atwal, JEE**, HP State Pollution Control Board **RO Una** a **Grab** sample of **Final Outlet of Reverse Osmosis of Ian Macleod Distillers India Private Limited, Plot No. A2, A3 & A4 of Industrial Area Pandoga, Sub Tehsil Ispur, Distt. Una (HP), Haroli Distt. Una, H.P. 177207** on dated **13/08/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **14/08/2024** to **31/08/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	8.04		5.5-9.0	Within Permissible Limit
2	TSS	2.0	mg/L	100	Within Permissible Limit
3	COD	68.0	mg/L	NA	NA
4	Oil and Grease	0.0	mg/L	10	Within Permissible Limit
5	BOD	3.6	mg/L	30	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB104**

Signed this on **31/08/2024**

Remarks of Lab Head:

Compare results with notified

Sunil Rana, SO
 (State Board Analyst)
 RL Una

**From:**

H.P. STATE POLLUTION CONTROL BOARD,
RL Una

To:

Ian Macleod Distillers India Private Limited
Plot No. A2, A3 & A4 of Industrial Area Pandoga, Sub Tehsil Ispur, Distt. Una (HP), Haroli,
Distt.Una, H.P.177207



H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 59009/W-18821

31/07/2025

I hereby certify that I **Sunil Rana, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **16/07/2025** from **Praveen Kumar Dhiman, AEE**, HP State Pollution Control Board **RO Una** a **Grab** sample of **Final Outlet of ETP (RO Outlet)** of **Ian Macleod Distillers India Private Limited, Plot No. A2, A3 & A4 of Industrial Area Pandoga, Sub Tehsil Ispur, Distt. Una (HP), Haroli Distt. Una, H.P. 177207** on dated **16/07/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/07/2025** to **31/07/2025** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	7.71	--	5.5-9.0	Within Permissible Limit
2	BOD	2.2	mg/L	30	Within Permissible Limit
3	TSS	7.0	mg/L	100	Within Permissible Limit
4	COD	20.0	mg/L	NA	NA
5	Oil and Grease	Nil	mg/L	10	--

The condition of the seals, fastening and container on receipt was as: sealed as **HP PCB 105**

Signed this on **31/07/2025**

Remarks of Lab Head:



Sunil Rana, SO
(State Board Analyst)
RL Una

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Una

To:

Ian Macleod Distillers India Private Limited
Plot No. A2, A3 & A4 of Industrial Area Pandoga, Sub Tehsil Ispur, Distt. Una (HP), Haroli,
Distt.Una, H.P.177207

H. Bee.



//TRUE COPY//

ANNEXURE R-4 (COLLY)






G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.510351, Long: 76.137974
 07 Aug, 25, 12:28 PM, Thursday

 
 31.91° 348 N





G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511318, Long: 76.139093
 07 Aug, 25, 12:26 PM, Thursday

 
 31.91° 276 W



G45Q+JGH, Una, Himachal Pradesh 177207, India,
 07 Aug, 25, 12:30 PM, Thursday

 
 31.91° 114 SE



G45Q+JGH, Una, Himachal Pradesh 177220, India,
07 Aug, 25, 12:20 PM, Thursday

31.91° 281 W



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
Lat: 31.511284, Long: 76.139253
07 Aug, 25, 12:25 PM, Thursday

31.91° 53 NE



G45Q+JGH, Una, Himachal Pradesh 177220, India,
07 Aug, 25, 12:20 PM, Thursday

31.91° 53 NE



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.512130, Long: 76.137632
 07 Aug, 25, 12:02 PM, Thursday

 
 31.16° 288 W



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511246, Long: 76.139247
 07 Aug, 25, 12:15 PM, Thursday

 
 31.88° 157 SE



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511560, Long: 76.138643
 07 Aug, 25, 12:13 PM, Thursday

 
 31.88° 113 SE



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511305, Long: 76.139165
 07 Aug, 25, 12:11 PM, Thursday

 
 31.88° 54 NE



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511556, Long: 76.138643
 07 Aug, 25, 12:13 PM, Thursday

 
 31.88° 271 W



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511429, Long: 76.138505
 07 Aug, 25, 12:10 PM, Thursday

 
 31.88° 38 NE



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511428, Long: 76.138515
 07 Aug, 25, 12:09 PM, Thursday

☁️ 📍
 31.88° 203 SW



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511311, Long: 76.137642
 07 Aug, 25, 11:54 AM, Thursday

☁️ 📍
 31.16° 15 N



G46Q+HFJ, Una, Himachal Pradesh 177207, India,
 Lat: 31.511055, Long: 76.137497
 07 Aug, 25, 11:50 AM, Thursday

☁️ 📍
 30.88° 302 NE

EP-SKILLBUILD



EP-SkillBuild
Empowering First-Generation Female Professionals

SKILL DEVELOPMENT CENTRE
Nangal Road
Una
Himachal Pradesh – 174303
sdc@empowerpeople.in
01975-359221, 011-69261746

Implemented By:
Empower People

Supported by:
IMD India



1. Introduction

The perceived need of good quality professional training programmes in the region has led to the planning and implementation of EP-SkillBuild, a Skill Development Centre based in Una, Himachal Pradesh.

EP SDC initially set out to bridge the skills gap in computer analytical skills and English language proficiency among young graduates in the region. Further assessment of the needs of young women and men in Una and all neighbouring areas helped to develop a systematic plan for the skill development centre. IMDI which has recently completed setting up its new plant in Pandoga is providing financial support to this project. It has also contributed in conceptualising the centre and has facilitated reaching out to experts for the same.

2. The Skill Development Centre

Objectives:

1. To establish and run an employment-oriented skill development centre for girls in Una and neighbouring areas of Himachal Pradesh.
2. To equip and enable young graduates, particularly girls with important skills that will lead to greater employment opportunities for them.

Priorities:

- ▶ Giving opportunities to young female graduates from underprivileged backgrounds to learn significant skills that would facilitate employment opportunities
- ▶ Facilitating job opportunities for first generation female job seekers
- ▶ The courses are free-of-cost making them accessible to many who cannot otherwise afford professional certifications and degrees

The key highlights of the centre that makes it quite unique are many. Firstly, five courses have been identified after much research and meetings with colleges and companies based in Una and neighbouring areas. Secondly, the courses will be conducted free-of-cost and the aim is to provide

quality professional education to young graduates from a needy background. Thirdly, opportunities will be especially provided to young women, to equip them with skills that are useful to earn an income and lead a life of dignity.

Courses:

1. Banking and Finance
2. Secretarial Practice including English communication
3. Inventory Management
4. Business Analytics
5. Export-Import Management

3. Implementation Plan

Implementation Plan for Skills Development Centre:

Timeline: April 2024 - April 2025

Phase 1: Pre-Launch Preparations

1. Needs Assessment and Curriculum Development

- April: Needs assessment (at both levels students and industries)
- May: Develop detailed course materials and training modules for the first batch
- May: Review and refine curriculum based on feedback

2. Facility Setup and Resources Acquisition

- April: Secure location
- May: Set up the required infrastructure and complete the interior work of the centre
- June: Ensure the facility is fully equipped and operational (procure all necessary equipment)

Phase 2: Launch and Initial Operations

3. Recruitment and Training of Instructors

- June: Initiate recruitment process for instructors
- June: Conduct interviews and hire instructors. Train them regarding course curriculum

4. Marketing and Outreach

- May: Launch marketing campaigns targeting enrolment for the first batch
- June: Intensify marketing efforts and enrolment for the batch
- June: Host information sessions and workshops to attract students for batches
- July and August – Continue efforts to ensure enrolment of students for two batches

5. Student Enrolment and Registration

- July: Open enrolment for courses and programs for the first batch. Assist students with registration and finalising the first batch's roster
- August and September: Finalise enrolment for the second batch and confirm class schedules

Phase 3: Program Delivery and Evaluation

6. Curriculum Delivery and Assessment

- July - March: Courses will commence and be held regularly for the different batches
- Implement regular assessments and evaluations to track progress for each batch

7. Industry Partnerships and Internship Opportunities

- October - March: Strengthen partnerships with local businesses for study tours and internship opportunities.
- Facilitate internship placements.

8. Continuous Improvement and Feedback

- October - March: Collect feedback from students, instructors, and employers for ongoing improvements.
- Incorporate feedback into curriculum adjustments for subsequent batches.

Phase 4: Sustainability and Expansion (April 2025 Onwards)

9. Monitoring and Evaluation

- April: Conduct comprehensive evaluation of the centre's performance for both batches.
- Analyse/ data to inform adjustments and improvements for future batches.

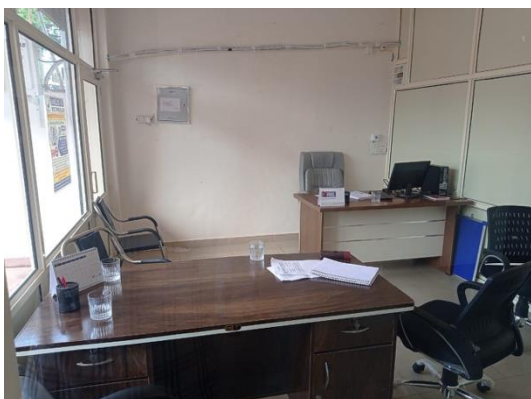
10. Community Engagement and Sustainability

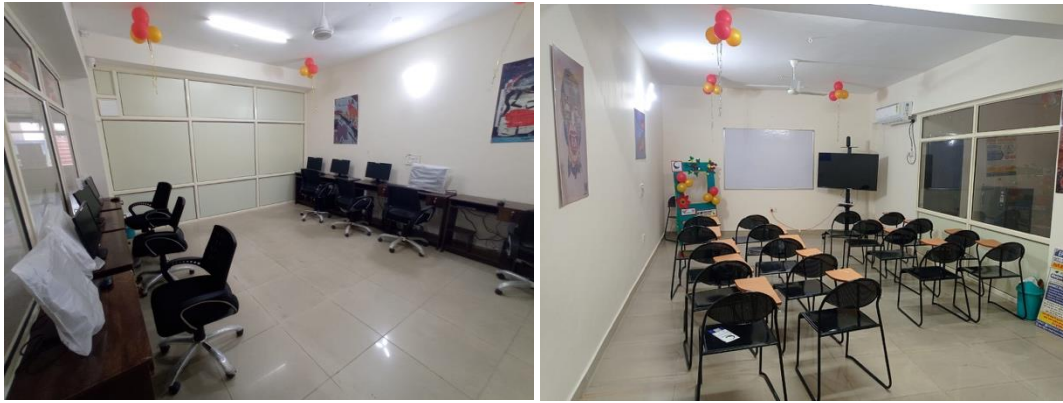
- April: Engage with community stakeholders to ensure continued support and participation.
- Explore opportunities for expansion, including additional batches or programme offerings based on demand and success metrics.

4. Activities Undertaken Till Now

1. Space has been identified, the centre has been established and the infrastructure for the centre is all in place. The centre has classrooms, computer lab, staff room and all other well-maintained basic amenities.
2. The course curriculum has been developed for all the 5 courses to be taught at the centre. The teaching plan for each of the courses has also been developed. The course details are given at the end of the report.
3. All required materials have been purchased and placed at the centre. The materials at the centre include desk top computers, accessories, LED TVs, power back-up Inverter, tables, study desks, chairs, printer, writing board, stationery etc.
4. Suitable instructors are being employed to teach the courses. Two full time faculty and one senior part-time faculty have been appointed.
5. An intensive marketing drive is underway to advertise the centre and the courses to prospective students. Both social media and local means such as mike announcements and pamphlet distribution are being used as methods.
6. Registration of students has commenced and orientation and counselling sessions will be held in July first week.
7. Further, visits to Panchayats (local governing bodies) in a number of neighbouring rural areas have been undertaken to popularise the centre and reach out to the most needy students.

Given below are some pictures of the SDC:





Beginning of teaching at the centre starting with informal interactions and pre-assessments:



Colleges

Meetings have been held in all the colleges in the nearby areas:

- ▶ Initially, to share the details about the new centre
- ▶ And plan for the courses to be taught at the centre
- ▶ Later, to get inputs from the faculty on the course curriculum
- ▶ The coordinator is also making plans with the colleges to strengthen their placement cells and increase employment opportunities for the students graduating from the colleges

Further activities will be held in the colleges such as workshops with students to popularise the centre and facilitate better understanding and articulation of career goals by the students.

Other academic institutions

We have planned for collaborations with premier academic institutions for expert faculty, certification and streamlining course content and curriculum.

Companies in the region

Some initial meetings were held in companies to introduce the centre and the courses.

Further meetings are planned in order to:

- ▶ Take inputs on curriculum and further refine the courses
- ▶ Organise study visits for the students at the centre
- ▶ Plan industrial training for our students in companies which are functioning in Haroli, Tahliwal, Bartha, Pandoga, Amb, Gagret and Mehatpur
- ▶ To collaborate for placements after completion of courses

Inaugural Ceremony

The inaugural ceremony was held on the 10th of June, 2024. Given below are the details of the inaugural event.

Guests of Honor: The event was graced by several distinguished guests, including:

1. Anshul Dhiman (Joint Director DIC)
2. Akhil Sharma (Manager DIC)
3. Colin Towler (IMD, UK Office)
4. William Cairns (IMD, UK Office)
5. Vishal Pawar (JRCC Consultant)
6. Suhas Joshi (JRCC Consultant)
7. RV Subramanian (Director, IMDI)

8. Yogesh Gulmire (IMDI Staff)
9. Reema Khudkhudia (IMDI Staff)
10. Rohit Sharma (IMDI Staff)
11. Robin Sharma (IMDI Staff)

The inaugural program was as follows:

1. **Ribbon Cutting:** The inauguration event began with a ribbon-cutting ceremony led by Anshul Dhiman, Joint Director of the Department of Industries, Himachal Pradesh.
2. **Welcome speech:** Ravi Chauhan, SDC Coordinator, warmly welcomed all attendees, setting a positive tone for the event.
3. **Presentation about the Centre:** Nidhi Vashisth, one of our instructors, presented a comprehensive PowerPoint presentation about the centre. She detailed our mission, the importance of our work, and the various courses offered at EP SDC.
4. **Thanksgiving:** Dr. Savithri Subramanian, President of Empower People, addressed everyone, sharing inspiring words about the vision and impact of EP SDC. We were honoured to have several distinguished guests who graced the occasion with their presence, adding to the significance of the event.
5. **Discussions on Various Points:** The discussion centred on our centre's goals and future plans, emphasizing strategies to enhance our course impact and extend our reach to more young women in the region. Shafiqur Rahman Khan, our founder and the entire team of Empower People contributed significantly in the discussions, to lead them towards a fruitful outcome for the centre.
6. **Tour of the Centre:** Guests enjoyed a tour of our facilities, including the classroom and computer lab, showcasing our dedication to quality education.
7. **Refreshments:** The event concluded with a session of refreshments, allowing guests to network and discuss further collaboration opportunities. The informal setting provided a platform for exchanging ideas and building stronger partnerships.
8. **Consultations Were Held On:** Goals and future plans of the centre, strategies to enhance our course, how to reach more young women in the region, how to provide quality education and skills.

Given below are some pictures from the event:



Guests' reactions: The guests appreciated the Centre's systematic approach to skill development and personal growth for women. The positive feedback from the dignitaries and commitment to continued support underlined the success of the programme. IMDI staff are really happy with the work done so far and are committed to continued support.

5. SDC: The Way Forward

Several plans are delineated for the SDC as we move forward in time. These were discussed in the previous sections. The inauguration of EP-SkillBuild marks a significant milestone in EMPOWER PEOPLE's mission to uplift communities, promote inclusivity, and drive sustainable development. Through the collective efforts of dedicated individuals and strategic partnerships, EP-SkillBuild is poised to make a meaningful impact by empowering women and fostering resilient communities where every individual has the opportunity to thrive.

The ultimate goal of this Skill Development Centre is to create opportunities for young graduates, particularly women, to be employable and contribute to the economy. This will lead to a positive impact both in their individual lives and families and also, the region's economy. By bridging the skill gap, EP-SkillBuild will also make a valuable contribution to the human resources available in the region for companies that are based here.

H. Bee.

//TRUE COPY//

ANNEXURE R-6 (COLLY)



Place – Bus Stand, Village Pandoga



Place - Baba bharathari temple, village - Pandoga



Place – Kaali Mata Mandir, village - Pandoga



Place – Front road of Kaali Mata Mandir, village - Pandoga



Place – Khad Pinjore road, opposite side of bus stand, village Pandoga



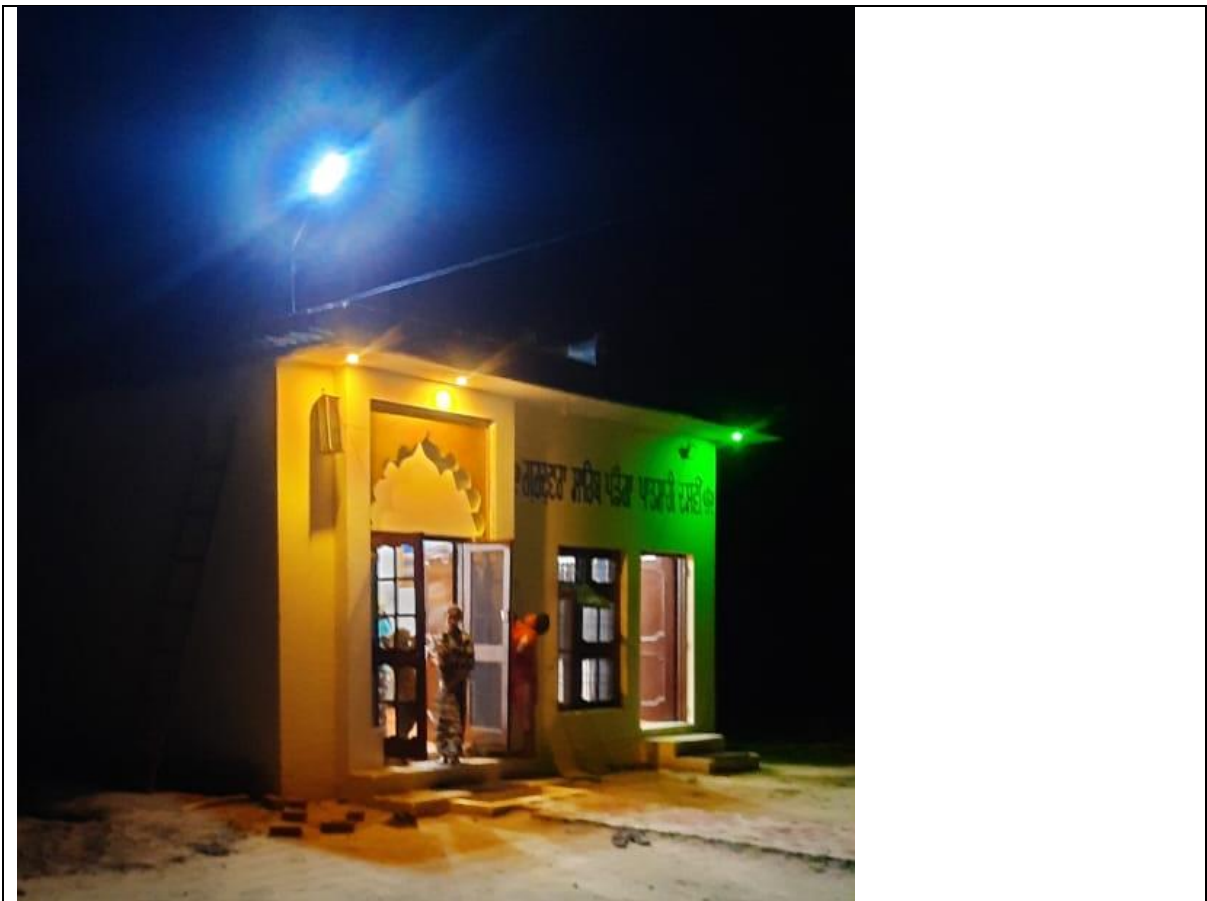
Place – ward no. 9, road side T point, village Pandoga



Place – Jaat locality of Ward no. 11 and 9 T point, Village - Pandoga



Place – Primary School, Pandoga



Place – Gurudwara, Upper Pandoga



Place – Rajkiya Ucch Vidyalaya, Upper Pandoga, Khand Harauli



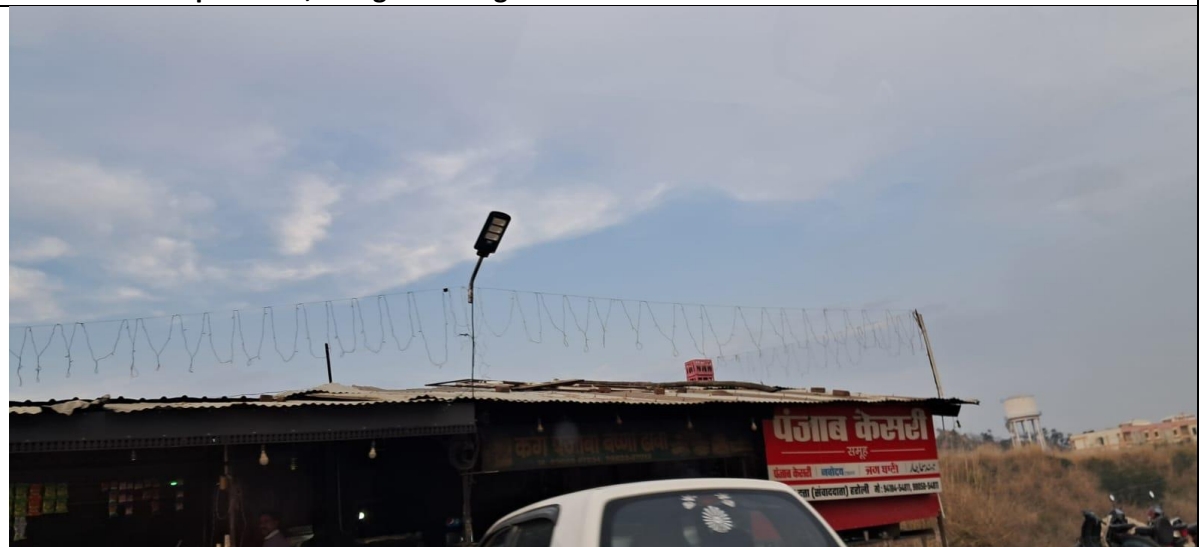
Place – Main gate of Rajkiya Ucch Vidyalaya, Upper Pandoga, Khand Harauli



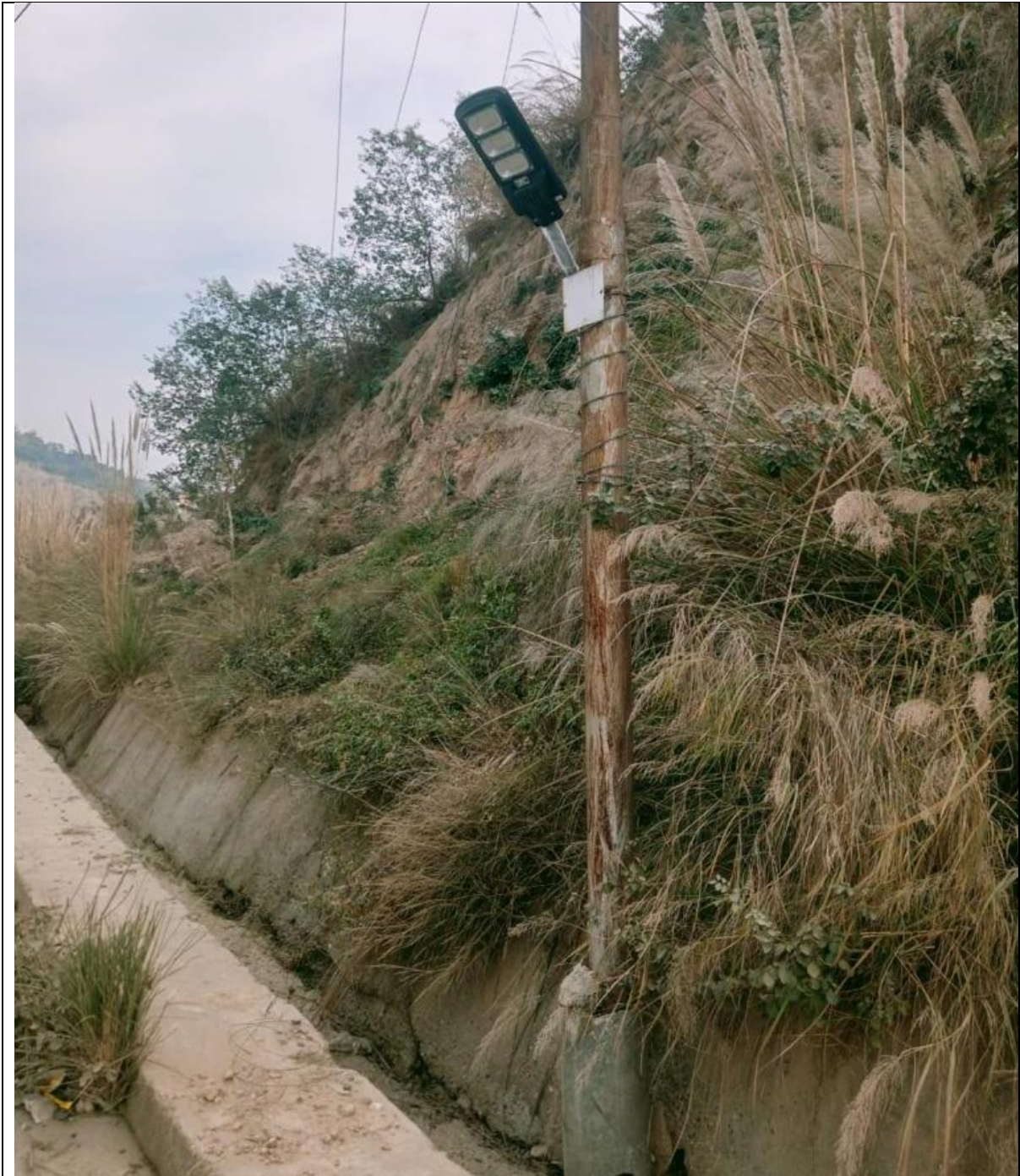
Place – Hoshiarpur Road, Village- Pandoga



Place – Hoshiarpur Road, Village- Pandoga



Place – Hoshiarpur Road, Village- Pandoga



Place – Hoshiarpur Road, Village– Pandoga



Place – Professor Simmi Agnihotri Govt. Degree Collage Haroli, Village- Haroli



Place – Professor Simmi Agnihotri Govt. Degree Collage, Village- Haroli



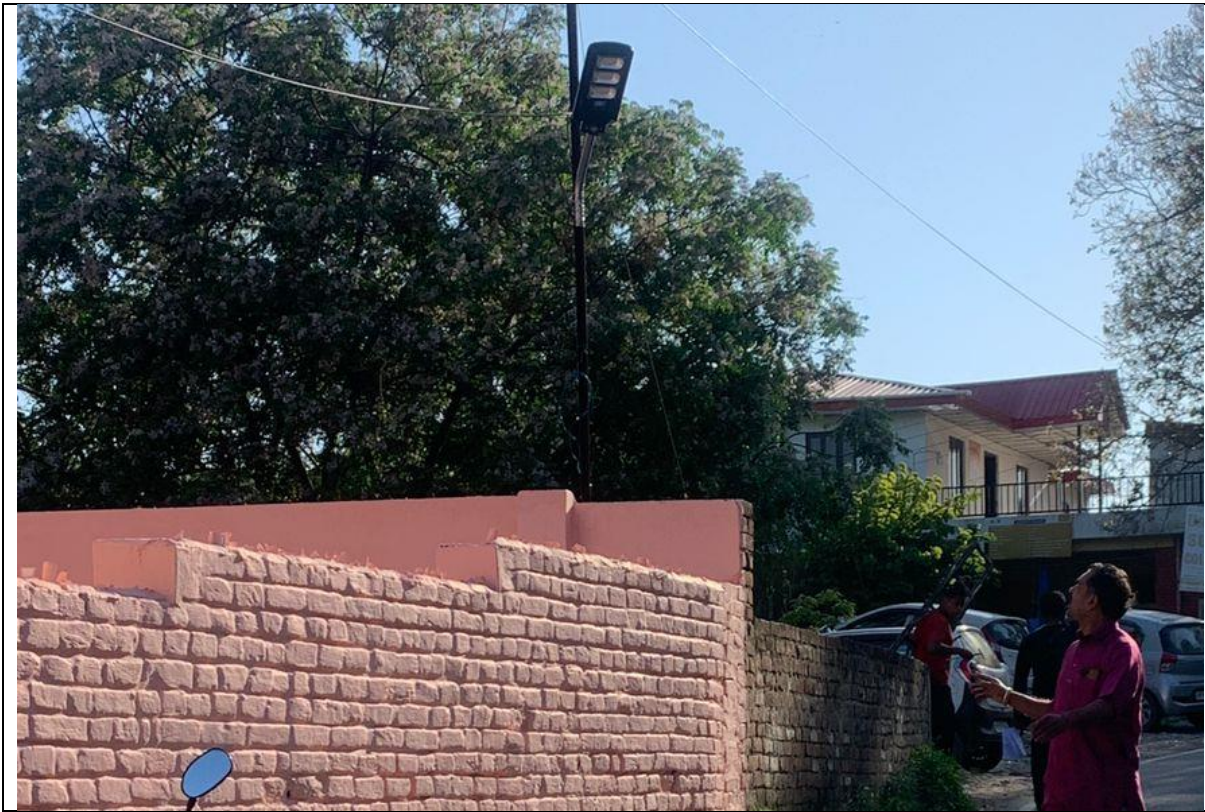
Place – Jai Guga Jahar Veer Ji Temple, Village - Haroli



Place – Rojgar Karyalay, Village- Haroli



Place – Peer Baba Lakh data Temple, Village- Haroli



Place – Kachahri Road, Village- Haroli

U Bee :
//TRUE COPY//

2123

PROOF OF SERVICE

Office

From: Vanshika Doshar
Sent: 23 September 2025 19:44
To: Office
Subject: FW: ADVANCE SERVICE OF SURREJOINDER ON BEHALF OF RESPONDENT NO. 7, M/S IAN MACLEOD DISTELLERIES INDIA PRIVATE LIMITED IN ORIGINAL APPLICATION NO. 646/2023 IN MANOJ KUMAR KAUSHAL V. STATE OF HIMANCHAL PRADESH & ORS. BEFORE NATIONAL GREEN TRIBUNAL, PRINC...
Attachments: FINAL SUR REJOINDER MANOJ KUMAR NGT.pdf

Get [Outlook for Mac](#)

From: Vanshika Doshar <vanshikadoshar@vertarilegal.com>
Date: Tuesday, 23 September 2025 at 7:32 PM
To: cs-hp@nic.in <cs-hp@nic.in>, indusseccy-hp@nic.in <indusseccy-hp@nic.in>, dc-una-hp@nic.in <dc-una-hp@nic.in>, head-fordivuna-hp@hp.gov.in <head-fordivuna-hp@hp.gov.in>, mspcb-hp@nic.in <mspcb-hp@nic.in>
Cc: Litigation Team <LitigationTeam@vertarilegal.com>
Subject: ADVANCE SERVICE OF SURREJOINDER ON BEHALF OF RESPONDENT NO. 7, M/S IAN MACLEOD DISTELLERIES INDIA PRIVATE LIMITED IN ORIGINAL APPLICATION NO. 646/2023 IN MANOJ KUMAR KAUSHAL V. STATE OF HIMANCHAL PRADESH & ORS. BEFORE NATIONAL GREEN TRIBUNAL, PRINCIPAL...

Sir,

Please find enclosed the Surrejoinder on behalf of Respondent No. 7, M/s Ian Macleod Distilleries India Pvt. Ltd., in O.A. No. 646/ 2023, in the matter titled as Manoj Kumar Kaushal v. State of Himanchal Pradesh & Ors. The matter is to be listed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi on 25.09.2025.

Kindly treat this as an advance service.

Regards
Vanshika Gupta
Associate
Vertari Legal
9621106036

Get [Outlook for Mac](#)